

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-594(ND)/2017

IN THE MATTER OF:

Mr. Naresh Nagpal

Vs

M/s Boulevard Projects Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC, 2016

Order delivered on 30.05.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/applicant/OC

: Mr. Darpan Wadhwa, Mr, Manik Dogra, Mr. Aditi, Adv.

For the Respondent

:

ORDER

Learned counsel for the petitioner has argued upon the oral submissions of learned counsel for the Corporate Debtor.

Post the matter on 04.06.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar

30.05.2018